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Office of the Principal District & Sessions Judge  
Patiala House Courts, New Delhi  
Dary No. 15235  
Date 01/06/2026

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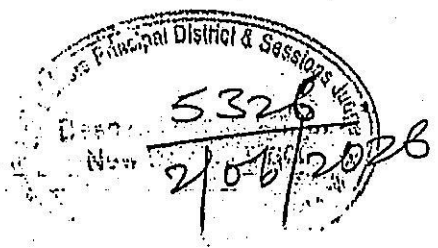
**OFFICE OF THE RETURNING OFFICER**

Civil and Sessions Courts Stenographers' Association, Delhi (Regd) Delhi District  
A.O. (J) Office in Publishing Building Patiala House Courts Complex, New Delhi.

June 01, 2026

To,

The Learned Principal District and Sessions Judge (Jes),  
Tis Hazari Courts,  
Delhi.



Through

Learned Principal District and Sessions Judge (Jes),  
Patiala House Courts, New Delhi.

**Subject : Election of Governing Body of Civil and Sessions Courts Stenographers' Association, Delhi (Regd).**

Respected Madam,

In pursuance of letter No. 09/CSCSA/2026 dated 26.02.2026 issued on behalf of the Civil and Sessions Courts Stenographers' Association, Delhi (Regd) and in pursuance of the decision taken in the General Body Meeting dated 22.02.2026 of the said Association, I had been appointed as the Returning Officer to conduct the Election of Civil and Sessions Courts Stenographers' Association, Delhi (Regd.) through online mode. The intimation of appointment as Returning Officer has already been sent to the office of your goodself on behalf of the Association. The intimation for circulation of the Election Notice was also sent by me to the office of your goodself, on 16.05.2026 for conducting the Election on 31.05.2026 by Right2Vote Infotech Private Limited, B-406 Hillside Raheja Vihar, Chandivali, Mumbai-400072 duly approved by the Government of India for through online Platform.


Since, only one nomination had been received for the post of the Chief Convener, President, General Secretary, Treasurer and Joint Secretary from Sh. Neeraj Goel, Sh. Dharmendra Singh Rawat, Sh. Kapil Gera, Ms. Hemlata Sehgal and Ms. Indu Sharma Bhorla and no nomination had been withdrawn till 24.05.2026, hence, they were elected unopposed as the Chief Convener, President, General Secretary, Treasurer and Joint Secretary respectively. However, Sh. Prateek Kataria, had sent me message through WhatsApp for withdrawal of his name for the post of Executive Member. And accordingly, the Election was held on 31.05.2026 only for 02 posts of Vice President and 11 posts of Executive Members. Therefore, the following members of the Governing Body of the Civil and Sessions Courts Stenographers' Association, Delhi (Regd.) have been elected :

Names	Post	Designation	Emp.Code	Place of Posting
Mr./Ms.				
Neeraj Goel	Chief Convener	SPA	31799047	East
Dharmendra Singh Rawat	President	SPA	3421	East

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Pradeep Singh Bisht	Vice President	SPA	31585506	South-West
Naveen Sharma	Vice President	SPA	14928462	Central
Kapil Gara	General Secretary	PA	77416197	RACC
Indu Sharma	Joint Secretary	PA	70828015	South-East
Hemlata Sehgal	Treasurer	PA	70915225	PHC
Girish Verma	Executive Member	PA	47911527	South-West
Jyoti	Executive Member	PA	61574000	Central
Anuj Khara	Executive Member	PA	21771523	RACC
Abhishek Bhatti	Executive Member	PA	3476	North-West
Rumanika Katyaj	Executive Member	PA	25475289	North-West
Shruti Valecha	Executive Member	PA	77932259	North-West
Manoj Kumar	Executive Member	PA	15925943	South
Chirag Rajput	Executive Member	PA	17927681	PHC
Anish Nair	Executive Member	SPA	3380	South-West
Gagan	Executive Member	PA	57112776	Central
Sounu Kumar Jha	Executive Member	PA	40801216	RACC

  
 01/06/2026  
 (Chanderhass Ambavat)  
 Returning Officer

Copy To:

Sub Registrar Of Societies, Darya Ganj, Delhi.

President of Civil and Sessions Courts Stenographers' Association, Delhi (Regd).

Presented to the Hon. Principal District & Sessions Judge (C.S.)  
 The District Courts, New Delhi  
 01/06/2026  
 New Delhi District  
 Civil and Sessions Courts, New Delhi  
 116121

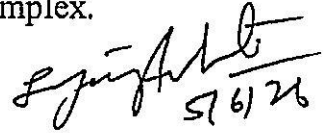
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):  
TIS HAZARI COURTS, DELHI

No. 36564-572 /Misc./Admn.I/2026

Dated 05 JUN 2026

Copy of letter dated 01.06.2026 bearing Diary No. 1428/E dated 03.06.2026 received from Returning Officer, Civil and Sessions Courts Stenographers Association, Delhi (Regd) is forwarded for information & necessary action to:-

- ✓ 1. The Website Committee, THC with the request to upload the same on official website.
2. The Branch In-charge, R & I, Branch, Central, THC to upload on "Layers".
3. The Branch In-charge, Care Taking Branch of all Court Complex, Delhi/New Delhi to display the same on all the notice Boards available in the complex.

  
5/6/26

(Sanjay Ambavat)  
Administrative Officer (Judicial)  
Administration Branch-I (Central)  
Tis Hazari Courts, Delhi